

HIGH COURT OF ORISSA, CUTTACK

Notice No. XXXIII-09/2020- 7865, Dated: 26.08.2020

NOTICE

It is hereby notified three bidders namely (1) Addsoft Technologies Pvt. Ltd., Cuttack, (2) Pragyaware Informatics Pvt. Ltd., Punjab (3) VertexPlus Technologies Pvt. Ltd., Jaipur that, after Evaluation of Technical Bids submitted by five bidders pursuant to this Court's e-Procurement Notice No- XXXIII-09/2020-6718, Dated:16.07.2020 for Design, Development and Maintenance of Mobile Application for the High Court of Orissa are found to be qualified in the Technical Evaluation process and admitted for evaluation of financial bids.

It is further notified that the Financial bids submitted by (1) Addsoft Technologies Pvt. Ltd., Cuttack, (2) Pragyaware Informatics Pvt. Ltd., Punjab (3) VertexPlus Technologies Pvt. Ltd., Jaipur will be opened on Dtd - 27.08.2020 at 11.30A.M.

Due to COVID-19 related restrictions in force, the concerned representative may remain present through video conferencing during opening of financial bids. Request may be sent in this regard to **cpc-ori@aij.gov.in** not later than 11 A.M. on 27.08.2020.

N:B: The Hon'ble High Court of Orissa reserves every right to recall, revoke or revise any notice, order pertaining to the tender or Terms and Conditions Supplemental, consequential and incidental thereto, at any stage of the Contract in the interest of transparent tendering process.

By**o**rder

Registrar (Judicial)